

(b) if so, the details of such incidents during the last three months; and

(c) the outcome of the protest lodged by Government with the Pakistan Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHIMLA): (a) and (b) There have been several instances of obtrusive surveillance and harassment of Indian diplomats and staff serving in our missions in Islamabad and Karachi, as well as of their families. All such incidents are invariably taken up with the Government of Pakistan, and appropriate protests lodged.

(c) The Government of India hopes that the due steps would be taken to prevent the recurrence of such incidents in the future and that the Government of Pakistan will discharge its obligation under the Vienna Convention to ensure the security and safety of the personnel of diplomatic missions.

Hubli Telephone Exchange

772. SHRI J. P. JAVALI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in Hubli exchange, out of 11000 lines, 6000 are over-aged and fit for scraping;

(b) if so, whether this has resulted in deterioration of service; and

(c) whether government would consider the demand of the public for Erl0-B Electronic Exchange for Hubli of 20,000 lines?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PRAKASH): (a) The exchange is of 6000 lines capacity. 2400 lines out of this capacity have been already scrapped and replaced. Remaining lines are working satisfactorily.

(b) Does not arise.

(c) So far there is no plan for installation of E 10B Exchange during 8th Plan period. However 3000 lines ICP Cross Bar exchange is under installation and planned to be expanded to 8000 lines during current plan period.

Narmada Project for Gujarat and other areas

773. SHRI CHIMANBHAI MEHTA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government propose to—continue the policy of allowing Narmada Project for Gujarat and other areas to be completed without delay;

(b) whether Government are considering any assistance in any form to Narmada Project; if so, what are the details thereof; if not, the reasons therefor; and

(c) whether any environmental objection to Narmada Project is sustainable?

THE MINISTER OF WATER RESOURCES WITH ADDITIONAL CHARGE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) External assistance is being arranged for the project from the World Bank and OECF, Japan, amounting to US \$ 450 million and 2850 million Yen, respectively. The Government have also set up Narmada Control Authority and Sardar Sarovar Construction Advisory Committee for resolving issues relating to inter-State environment, rehabilitation and for setting up Hydromet Net-work stations in the Narmada basin. The Union Government has also ordered releases of 2-7000 hectares of forest land in Dhule district for the purpose of resettlement of Maharashtra oustees of Sardar Sarovar Project.

(c) No, Sir.